

Information note to the Press (Press Release No. 18/2023)

For Immediate Release

Telecom Regulatory Authority of India

“Meeting of Joint Committee of Regulators (JCOR)”

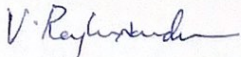
New Delhi, 23rd February 2023 – A meeting of Joint Committee of Regulators (JCOR) was held under the chairmanship of Dr P.D. Vaghela, Chairman TRAI at TRAI office, New Delhi. The JCOR, which is an initiative of TRAI, consists of Telecom Regulatory Authority of India (TRAI), Reserve Bank of India (RBI), Securities & Exchanges Board of India (SEBI) and Ministry of Consumer Affairs (MoCA) with special invitees from Department of Telecommunications (DoT) and Ministry of Home Affairs (MHA) to frame joint action plan to curb spam and frauds using Telecom resources.

Shri Aliasagar S. Mithwani, CGM, SEBI, Sh. Pradeep Raj Singh, DGM RBI, Sh Jitender Singh, ACP (I4C), MHA, Sh Deepak Virmani, DS (I4C), MHA, Sh Jitender Prakash, Director (Security), DoT and Sh Ravinder Kumar, Director (Telecom), DoT, Sh Sunil Bajpai, M/s Tanla and other officers participated in the meeting.

The Chairman TRAI emphasised that Unsolicited Commercial Communication (UCC) is a major source of inconvenience to the public and also is being used to carry financial frauds.

JCOR was updated about TRAI’s recent directions to curb misuse of Headers and Content Templates and to curb unauthorised activities using telecom resources under Telecom Commercial Communication Customer Preference Regulation, 2018 (TCCCPR-2018). It was agreed that entities working under respective Regulators/Departments will be sensitized to implement these directions in a time-bound manner.

The formulation of a framework for sharing of UCC data detected by TSPs on DLT platform, strict action on PEs and RTMs for non-compliance of Regulation, measures to prevent misuse of the SIM Box, pan-India roll-out of Central Equipment Identity Register (CEIR) to stop misuse of mobile handsets, use of AI/ML based anti-phishing system were some of the issues discussed in the Meeting. Implementation of RegTech solution on DLT platform for promotional Voice calls and implementation of Digital Consent Acquisition were also discussed. Updates of the ‘Regulatory Sandbox’ established for UCC Detect were also shared with the Committee.


(V. Raghunandan)
Secretary, TRAI